

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 602
IB-645/ND/2022**

IN THE MATTER OF:

Mr. Kishore Bora

...PETITIONER

Vs.

**M/s. Naman Broadcastings and
Telecommunications Pvt. Ltd.**

...RESPONDENT

Section

U/s 7 of IB Code, 2016

**Order delivered on 20.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Financial Creditor :Mr. Deepak Garg Adv

For the Respondent/Corporate Debtor :Ms. Sushma Singh, Adv.

ORDER

Ms. Sushma Singh, Ld. Advocate appearing for the Corporate Debtor seeks short adjournment. List the matter on **01.02.2023** for arguments.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Bachu Venkat Balaram Das)
Member (J)**